## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1003 ANSWERED ON:05.08.2011 RESTRUCTURING OF ENFORCEMENT DIRECTORATE Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to restructure the Enforcement Directorate to enable them to handle cases of sensitive nature like terror funding and white collar crime in the country;
- (b) if so, the details thereof alongwith the expenditure likely to be incurred thereon; and
- (c) the time by which restructuring process of the directorate is likely to be completed?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

(a) to (c):- The Government has recently approved the cadre restructuring of the Directorate of Enforcement for increasing its effectiveness in implementing the provisions of the Prevention of Money Laundering Act and Foreign Exchange Management Act.

The approval includes increase in Staff strength from 745 to 2064 and the number of offices from 22 to 39. This is likely to involve an expenditure of about Rs. 60 crores annually. The restructuring process of the Directorate of Enforcement is likely to be completed in 2 to 3 years.